

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2872
ANSWERED ON:22.08.2006
FUNCTIONING OF KVIC AND KVIB
Bellarmin Shri A.V.

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a): the total funds allocated annually to the Khadi and Village Industries Board (KVIB) and Khadi and Village Industry Commission (KVIC) for its functioning separately;
- (b): the percentage of total allocation, reaching out to the beneficiaries and to the Society;
- (c): the details of functions envisaged and responsibilities entrusted with KVIB and KVIC for the upliftment of the Rural India;
- (d): whether the KVIB and KVIC are discharging their duties assigned to them as per the guidelines prescribed to them;
- (e): if so, whether the Government has constituted any body to monitor/supervise the functioning of these organizations;
- (f): if so, the details thereof; and
- (g): if not, the reasons therefor?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

- (a): An amount of Rs. 677.75 crore (Rs. 592.93 crore under Plan and Rs. 84.82 crore under non-Plan) has been allocated to the Khadi and Village Industries Commission (KVIC) in the budget estimates for 2006-07. The Khadi and Village Industries Boards (KVIBs) are statutory bodies established under the Acts passed by the respective State Legislatures and no allocations are made by the Government of India to these bodies. The administrative expenditures of the State/Union Territory KVIBs are borne by the respective State/Union Territory Governments.
- (b): Allocations made to KVIC under the Plan head are utilised for the direct benefit of the beneficiaries of the programmes/schemes implemented by it.
- (c): The details of functions envisaged and responsibilities entrusted to KVIC are given in section 15 of the Khadi and Village Industries Commission Act, 1956 (as amended to date). The main functions of the KVIBs are to plan, promote, facilitate, organize and assist in the establishment and development of khadi and village industries in their respective State/Union Territory.
- (d): Yes, Sir.
- (e)&(f): The functioning of KVIBs is supervised by the respective State/Union Territory Governments. In so far as the functioning of KVIC is concerned, the schemes/programmes being implemented by the KVIC are monitored by the Central Government (Ministry of Agro and Rural Industries).
- (g): In view of the reply at
- (e)&(f) above, the question does not arise.